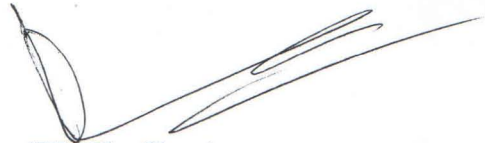


GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 3<sup>rd</sup> February, 2017

**No. LR (A) 32/92/Pt. III/370** - The Governor of Meghalaya is pleased to denotify the appointment of Shri. Sundar Thapa as Panel Advocate with immediate effect.



**(W.Khylllep),  
Secretary to the Govt. Of Meghalaya,  
Law Department.**

**Memo No. LR (A) 32/92/Pt.III/370 - A, Dated Shillong, the 3<sup>rd</sup> February, 2017.**

**Copy forwarded to:-**

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001.
2. The Accountant General, Meghalaya etc., Shillong
3. The Registrar General, High Court of Meghalaya Shillong- 793001.
4. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
5. Shri Sundar Thapa, Panel Advocate.
6. The Treasury Officer, Shillong North/ South Treasury.
7. The Secretary High Court Bar Association, Shillong.
8. Law (B) Department, Shillong.
9. D.E.O. Law Department
10. Guard file.

**By order etc.,**



**Secretary to the Govt. Of Meghalaya,  
Law Department.**